NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED **16.09.2025** (TUESDAY)
CHENNAI BENCH **(HYBRID MODE)**

NCH (**HYBRID MODE** 10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 385/2025 For Stay IA No. 1128/2025	Laji Joseph Vs The South Indian Bank WITH	Mr. Arun C Mohan	Mr. ML Ganesh
2.	Comp App (AT) (CH) (Ins) No. 386/2025 For Stay IA No. 1130/2025	Joys Laji Vs The South Indian Bank	Mr. Arun C Mohan	Mr. ML Ganesh
3.	Comp App (AT) (CH) (Ins) No. 424/2025 For Stay IA No. 1207/2025	Kokku Prabhu Venkata Anjani Kumar Suspended Director, Ramakrishna Township & Projects Pvt Ltd Vs SREI Equipment Finance Ltd & Anr	Mr. P Elayarajkumar	Mr. VVSN Raju For Caveator
4.	Comp App (AT) (CH) No. 104/2025 For Stay IA No. 1174/2025	LR Subba Reddy & 3 Ors Vs Narasimha Vara Prasad Anala & 18 Ors	Mr.Ramasubramania m Raja	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) (Ins) No. 448/2025	Manaksia Coated Metals and Industries Limited	Ms. Aakansha Nehra	
	(With defects)	Vs Jindal Power Limited& Ors		
6.	Comp App (AT) (CH) (Ins) No. 449/2025	Manaksia Coated Metals and Industries Limited	Ms. Aakansha Nehra	
	(With defects)	Vs Hitesh Goel & Ors.		

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	IA No. 746/2025 (To implead) & IA No. 1147/2025 (For Additional Docs) in Comp App (AT) (CH) (Ins) No. 407/2024 For Exemption IA No. 1110/2024 For Additional Docs IA No. 1109/2024	Sumit Binani RP of KSK Mahanadi Power Company Ltd. Vs Water Resources Department, The Executive Engineer & Anr	Mr. Allwin Godwin	Mr. Atul Jha
8.	IA No. 1000/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 329/2025 For Stay IA No. 1001/2025	Shobha Devi Jagarapu Promoter-Shareholder of Greesha Laboratories Pvt Ltd & 2 Ors. Vs Kalvakolanu Murali Krishna Prasad, RP of Greesha Laboratories Pvt Ltd & 6 Ors	Ms. Manjushree Mitra	
9.	IA No. 1002/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 330/2025 For Stay IA No. 1003/2025	Shobha Devi Jagarapu Promoter-Shareholder of Greesha Laboratories Pvt Ltd & 2 Ors. Vs Kalvakolanu Murali Krishna Prasad, RP of Greesha Laboratories Pvt Ltd & 6 Ors	Ms. Manjushree Mitra	
10.	IA No. 1004/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 331/2025 For Stay IA No. 1005/2025	WITH Basavaraju Murali Krishna, Suspended Director of Greesha Laboratories Pvt Ltd & Anr. Vs Kalvakolanu Murali Krishna Prasad, RP of Greesha Laboratories Pvt Ltd & 7 Ors	Mr. Muddana Prashanth Kumar	
11.	IA No. 1007/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 332/2025 For Stay IA No. 1006/2025	WITH Basavaraju Murali Krishna, Suspended Director of Greesha Laboratories Pvt Ltd & Anr. Vs Kalvakolanu Murali Krishna Prasad, RP of Greesha Laboratories Pvt Ltd & 7 Ors	Mr. Muddana Prashanth Kumar	

12.	IA No. 1089/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 362/2025 For Stay IA No. 1088/2025	State Bank of India Vs Nandamuri Meenalatha & Anr WITH	Mr. K Chandrasekaran	
13.	Comp App (AT) (CH) (Ins) No. 383/2025 To dispense with IA No. 1125/2025	State Bank of India Vs Nandamuri Meenalatha & Anr.	Mr. K Chandrasekaran	
14.	Comp App (AT) (CH) (Ins) No. 228/2024 For Stay IA No.606/2024 For Exemption IA No. 607 & 608/2024	Ammon Holdings Pte Ltd Vs CA Mahalingam Suresh Kumar, RP of Real Value Promoters Pvt Ltd	Mr. Arun Karthik Mohan	Mr.AG Sathyanarayana

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15.	Comp App (AT) (CH) (Ins) No. 100/2022 For Stay IA No. 229/2022 & 316/2025 For Directions IA No. 267/2022 & 821/2024	Bennet Property Holdings Company Ltd Vs The Liquidator, In the Liquidation of Biodiversity Conservation (India) Pvt Ltd & Anr	Ms. Shristi Widge Ms. Geethika MA	M/s Link Legal Ms. Pooja Mahajan R2
16.	Comp App (AT) (CH) (Ins) No. 290/2023	Jain Irrigation Systems Ltd. Vs EID Parry (India) Ltd.	Mr. BSV Prakash Kumar	S Ramasubramaniam & Associates
17.	Comp App AT) (CH) (Ins) No. 161/2024 For Stay IA No. 429/2024 For Exemption IA No 430/2024	MEIL-GAYATRI- ZVSITT (Consortium) Vs Guru Raghavendra Infrastructures & 2 Ors WITH	Mr. Arjun Suresh	Mr. Pogulakonda Pratap R1 Mr. VK Sajith- R2
18.	Comp App AT) (CH) (Ins) No. 162/2024 For Exemption IA No. 431/2024 For Stay IA No. 432/2024	MEIL-GAYATRI- ZVSITT (Consortium) Vs Sri Krishna Engineering Company & 2 Ors	Mr. Arjun Suresh	Mr. VVSN Raju- R1 Mr. VK Sajith-R2
19.	Comp App (AT) (CH) (Ins) No. 445/2024	Orissa Concrete Industries, through its Proprietor GL Halan Vs Gowthami Infratech Pvt Ltd	Mr. Saswat Kumar Acharya	

20.	Comp App (AT) (CH) (Ins) No. 91/2025 For Stay IA No. 255/2025	Mahender Bahugunam Director of Sangfroid Pharma Pvt Ltd & Anr. Vs Kalvakolanu Murali Krishna Prasad, RP of Greesha Laboratories Pvt Ltd & 7 Ors.	Mr. VVSN Raju	Mr. M Maharshi Viswaraj- R1 Mr. Muddana Prashanth Kumar R2 Ms. Manjushree Mitra R4 Mr. Rajendra Prasad R7
21.	Comp App (AT) (CH) (Ins) No. 92/2025 For Stay IA No. 256/2025	Mahender Bahugunam Director of Sangfroid Pharma Pvt Ltd & Anr. Vs Kalvakolanu Murali Krishna Prasad, RP of Greesha Laboratories Pvt. Ltd & 7 Ors.	Mr. VVSN Raju	Mr. M Maharshi Viswaraj- R1 Mr. Rajendra Prasad R7
22.	Comp App (AT) (CH) (Ins) No. 108/2025	Transtar Handling & Warehousing Co. Vs Ennore Cargo Container Terminal Pvt Ltd	Mr. AS Vishwajith	Mr. Bijai Sundar
23.	Comp App (AT) (CH) (Ins) No. 280/2025	Govindaraja Mudaliar Sons Pvt Ltd Vs Invreco Pvt Ltd	Mr. Sanjay Kumar Ruia, CA	
24.	Comp App (AT) (CH) (Ins) No. 308/2025 For Stay IA No. 911/2025 For Exemption IA No. 912/2025	The Telangana Housing Board Vs Birendra Kumar Agrawal, RP, Manjeera Constructions Ltd & Anr. WITH	Mr. PVL Bhanu Prakash	Mr. VVSN Raju R1 Mr. Aishvary Vikram R2
25.	Comp App (AT) (CH) (Ins) No. 310/2025 For Stay IA No. 916/2025 For Exemption IA No. 918/2025	The Telangana Housing Board Vs Birendra Kumar Agrawal, RP, Manjeera Retail Holdings Pvt Ltd & Anr	Mr. PVL Bhanu Prakash	Mr. VVSN Raju R1 Mr. Pradeep Joy R2
26.	Comp App (AT) (CH) (Ins) No. 349/2025 For Additional Docs IA No. 1043/2025	Anurada Chemicals Vs Synaptics Labs Pvt Ltd	Mr. Y Suryanarayana	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
27.	TA (AT) No. 282/2021 (Comp App (AT) No. 82/2020 For Stay IA No. 1344/2020 For Exemption IA No. 1345/2020)	Baby Mathew & Anr. Vs Mar Jacob Thoomkuzhy & 9 Ors.	UKCA & Partners	Dr. KS Ravichandran R5- R10
28.	TA (AT) No. 284/2021 (Comp App (AT) No. 98/2020 For Stay IA No. 1592/2020 For Exemption IA No. 1593/2020)	Biju George & 12 Ors. Vs Jeevan Telecasting Corporation Ltd. & 5 Ors	Dr. KS Ravichandran Ms. S Manjula Devi	UKCA & Partners R1,R6 Mr. Menon- R2-R5
29.	, , ,	Bank of Maharashtra Vs Sutanu Sinha, Liquidator, IVRCL & Anr.	Mr. T Ravichandran	Mr. Nithyavendhan K R1
30.	Comp App (AT) (CH) No. 60/2022 For Stay IA No. 683/2022	Able Automobiles Pvt Ltd & 4 Ors Vs Rekha Singhal & 2 Ors	Mr. Judy James	Dr. KS Ravichandran R1
31.	Comp App (AT) (CH) (Ins) No. 179/2022	The Regional Provident Fund Commissioner Vs Arunava Sikdar, RP of The National Sewing Thread Company Ltd. & 3 Ors. WITH	Mr. K Panneer Selvam	Mr. Akash Srivastava R4
32.	Comp App (AT) (CH) (Ins) No. 229/2022 For Stay IA No. 490/2022	M. Vigneshwaran The Regional Provident Fund CommissionerII/OIC, EPFO Vs Arunava Sikdar, RP of The National Sewing Thread Company Ltd. & 3 Ors.	Mr. K Panneer Selvam	Mr. Karan Valecha R1 Mr. KK Vigneshwar R2, R3
33.	Comp App (AT) (CH) (Ins) No. 424/2022	Shri Rokadoba Maharaj Ginning & Pressings Pvt Ltd Vs The Sri Venkatesa Mills Ltd	Mr. Rishabh Gupta	

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	Comp App (AT) (CH) No. 68/2023 For Stay IA No. 863/2023 For Exemption IA No. 862 & 864/2023	Navayuga Engineering Company Ltd. Vs Cobalt Power Pvt Ltd & 8 Ors.	Mr. Vaijayant Paliwal	Mr. Avinash Krishnan Ravi & Mr. Jerin Asher Sojan R2-R5, R7 R8
35.	Comp App (AT) (CH) No. 111/2023 For Stay IA No. 1373/2023 For Direction IA No. 1374/2023 For Urgent listing IA No. 933/2025	Yogesh Kumar Agarwal Vs Arpana Iron & Steels Pvt Ltd & 3 Ors.	Mr. Raja Shekar Rao Salvaji	Mr. VN Balakishore R1- R3 Mr. Dishit Bhattacharjee- R4
36.	Comp App (AT) (CH) (Ins) No. 123/2023 For Exemption IA No. 419 & 421/2023 For Stay IA No. 420/2023	Omkaram Venkata Ramana Vs Bank of India & Anr	Mr. Arjun Suresh	Mr. K Bhaskar- R1 Ms. Sarvani Desiraju R2
37.	Comp App (AT) (CH) (Ins) No. 145/2023 For Direction IA No. 521/2025	SREI Equipment Finance Ltd Vs Raasi Refractories Limited	Mr. Anant Merathia	Mr. Y Suryanarayana
38.	Comp App (AT) (CH) (Ins) No. 147/2023	Balakrishnan Baburajan, Liquidator of Goodwin Packpet Pvt Ltd Vs Murali Narayanan & 5 Ors	Mr. PV Vinod	
39.	Comp App (AT) (CH) (Ins) No. 311/2024 For Stay IA No. 830/2024	Sardarmal Kothari Vs CA Mahalingam Suresh Kumar, Liquidator of Kamachi Industries Ltd & 2 Ors WITH	Mr. PJ Rishikesh	Mr. AG Sathyanarayana -R1 Mr. Abhishek Swaroop R2
40.	Comp App (AT) (CH) (Ins) No. 358/2024 For Stay IA No. 981/2024 To dispense with IA No. 982/2024	Sardarmal Kothari Vs SPP Insolvency Professional LLP, Liquidator of Kamachi Industries Limited & 2 Ors. WITH	Ms. R Moneshaa	Mr.AG Sathyanarayana -R1 Mr. Abhishek Swaroop R2
41.	Comp App (AT) (CH) (Ins) No. 359/2024 For Stay IA No. 983/2024	Sardarmal Kothari Vs SPP Insolvency Professional LLP, Liquidator of Kamachi Industries Ltd & 2 Ors	Ms. R Moneshaa	Mr.AG SathyanarayanaR1 Mr. Abhishek Swaroop R2

<u>2.00PM</u>

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
42.	Comp App (AT) (CH) (Ins) No. 225/2022 For Stay IA No. 483/2022	Sripriya Kumar Liquidator of Gemini Arts Pvt Ltd Vs K Bharathi & 4 Ors WITH	Mr. NP Vijaykumar	Mr. Dwarakesh Prabhakaran- R1 Mr. Shubharanjani Ananth R4 Mr. NP Vijaykumar R5
43.	Comp App (AT) (CH) (Ins) No. 241/2022	Kotak Mahindra Bank Ltd Vs K Bharathi & 5 Ors WITH	Mr. H Karthik Seshadri	Mr. Dwarakesh Prabhakaran-R2 Ms. Shubha Ranjani Ananth R3, R5 Mr. NP Vijaykumar R6
44.	Comp App (AT) (CH) (Ins) No. 243/2022	Kotak Mahindra Bank Ltd. Vs Sripriya Kumar Liquidator of Gemini Arts Pvt Ltd & 5 Ors WITH	Mr. H Karthik Seshadri	Mr. Dwarakesh Prabhakaran-R2 Ms. Shubha Ranjani Ananth R3, R5 Mr. NP Vijaykumar R6
45.	Comp App (AT) (CH) (Ins) No. 244/2022	Kotak Mahindra Bank Ltd Vs Sripriya Kumar Liquidator of Green Gardens Pvt Ltd & 4 Ors WITH	Mr. H Karthik Seshadri	Mr. NP Vijaykumar R1 Mr. Dwarakesh Prabhakaran- R2 Ms. Shubharanjani Ananth-R3, R5
46.	Comp App (AT) (CH) (Ins) No. 252/2022 For Direction IA No. 521/2024 For Additional Docs IA No. 533/2024	Sripriya Kumar, Liquidator of Green Gardens Pvt. Ltd. Vs K Bharathi & 4 Ors.	Mr. NP Vijaykumar	Mr. Dwarakesh Prabhakaran- R1 Ms. R Sowmya R2- R4
47.	Comp App (AT) (CH) (Ins) No. 253/2022	Kotak Mahindra Bank Limited Vs Komma Reddy Tarun Kumar, Director, Green Gardens Pvt Ltd & 2 Ors.	Mr. H. Karthik Seshadri	Ms. Shubharanjani Ananth - R1 Mr. NP Vijaykumar R2
48.	Comp App (AT) (CH) (Ins) No. 254/2022	Kotak Mahindra Bank Ltd. Vs K. Bharathi & 5 Ors.	Mr. H. Karthik Seshadri	Mr. Diwarakesh Prabhakaran- R1 Mr. NP Vijaykumar R2, R4 Mr. Thriyambak J Kannan- R3, R5 Ms. Subharanjani Ananth- R6

49.	Comp App (AT) (CH) (Ins) No. 278/2022 For Additional Docs IA No. 532/2024	Sripriya Kumar, Liquidator of Green Gardens Pvt. Ltd. Vs Komma Reddy Tarun Kumar, Director, Green Gardens Pvt Ltd & Anr.	Mr. NP Vijaykumar	Ms. Subharanjani Ananth- R1
50.	Comp App (AT) (CH) (Ins) No. 349/2023 For Stay IA No. 1063/2023	Vanbey Holdings Pvt Ltd Vs K. Bharathi & 2 Ors.	Mr. Najeeb Usman Khan	Mr. Dwarakesh Prabhakaran- R1 Mr. NP Vijaykumar R2 Mr. Karthik Seshadri R3
51.	Comp App (AT) (CH) (Ins) No. 355/2023 For Stay IA No. 1080/2023 For Urgent Hearing IA No. 930/2025	Vanbey Holdings Pvt Ltd Vs K. Bharathi & 2 Ors	Mr. Najeeb Usman Khan	Mr. Dwarakesh Prabhakaran- R1 Mr. NP Vijaykumar R2 Mr. Karthik Seshadri R3

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- 4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf
- 5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- 7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on e-mail ID: vcnclatchennai5@gmail.com

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board

2. Website: www.nclat.nic.in